

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
SPECIAL BENCH**

CP/CA. No. 32(ND)/2010

**IN THE MATTER OF:**

M/s Rajnab Cosmetics (Madras) Ltd. .... **APPLICANT / PETITIONER**  
Vs  
M/s SRM Infrastructure Pvt. Ltd. & Ors. .... **RESPONDENT**

**SECTION:**

**Under Section 397-398**

**Order delivered on 24.08.2017**

**Coram:**

**R. VARADHARAJAN  
HON'BLE MEMBER (JUDICIAL)**

**DEEPA KRISHAN  
HON'BLE MEMBER (TECHNICAL)**

**For the APPLICANT / PETITIONER** :- Mr. Anshul Grover, Advocate

**For the RESPONDENT** :- Ms. Neha Tandon, Advocate

**ORDER**

In view of Single Bench sitting in the afternoon session, the matter was not able to be taken up. Hence, at the joint request of the parties, the matter is posted for hearing on 15<sup>th</sup> September 2017.

— Sd —  
(DEEPA KRISHAN)  
MEMBER (TECHNICAL)

— Sd —  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)